

ORISSA HIGH COURT

FILING REPORT AS ON :26/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/9287/2026	ADMA KURAMI VS STATE OF ODISHA	SARBESWAR SAHOO VS	MALKANGIRI /60 /2021 (//	AOD20220004505C202600039
2	D-BLAPL/9288/2026	SHEIK SHARIK VS STATE OF ODISHA	SARBESWAR SAHOO VS	ORKEL /155 /2024 (//	AOD20220004505C202600042
3	D-BLAPL/9290/2026	FIRAZ SAIFI @ FERAZ SAIFI VS STATE OF ODISHA	BISWARANJAM SAGARIA VS	PODIA PS /10 /2025 (//	AOD20220004505C202600041
4	D-BLAPL/9298/2026	BIBHU @ BIBHUTI BHUSAN BEHERA @ BIBHUTI BEHERA VS STATE OF ODISHA	CHIRANJIB ROUT VS	PALLAHARA /393 /2025 (//	
5	D-BLAPL/9301/2026	BIBHU @ BIBHUTI BHUSAN NAIK VS STATE OF ODISHA	CHIRANJIB ROUT VS	KANIHA /188 /2025 (//	
6	D-BLAPL/9302/2026	GOURABA @ GOURAB DURIA VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	NAWAPARA /313 /2025 (//	
7	D-BLAPL/9304/2026	BHABAGRAHI @ BHUSAN CHHURIA VS STATE OF ODISHA	JAGABANDHU SAHU VS	BHEDEN /29 /2026 (//	AOR20220001487C202600056
8	D-BLAPL/9307/2026	TUFAN SING VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	BASTA /72 /2023 (//	
9	D-BLAPL/9311/2026	GANESH BEHERA VS STATE OF ODISHA	LAMBODOR ACHARI VS	JAGANNATHA PRASAD /259 /2025 (//	AOR20220001311C202600034
10	D-BLAPL/9313/2026	JITU NAIK VS STATE OF ODISHA	LAMBODOR ACHARI VS	KABISURYANAGAR /17 /2026 (//	AOR20220001311C202600035
11	D-BLAPL/9325/2026	ADITYA SETHY @ PANDA VS STATE OF ODISHA	RASHMI RANJAN DAS VS	KEONJHAR TOWN /150 /2026 (//	

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12	D-BLAPL/9328/2026	DIBAKAR NAYAK @ D.K. VS STATE OF ODISHA	AMULYA RATNA PANDA VS	TALASARI MARINE /79 /2025 () //	
13	D-BLAPL/9329/2026	KATHIA @ BHABANI SHANKAR MAHAL VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SORO /901 /2025 () //	
14	D-BLAPL/9333/2026	RAKESH DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI SADAR /140 /2022 () //	
15	D-BLAPL/9334/2026	SANKAR BISWAL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KABISURYANAGAR /334 /2024 () //	
16	D-BLAPL/9338/2026	BISHAL MURMU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MALKANGIRI /452 /2025 () //	
17	D-BLAPL/9341/2026	KAPILA SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	//0 () //	
18	D-BLAPL/9342/2026	CHAMPESWAR BARIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /76 /2026 () //	
19	D-BLAPL/9343/2026	GIRISH KUMAR PANI VS STATE OF ODISHA	ANSHUMAN RAY VS	BADAGODA P.S. /549 /2025 () //	
20	D-BLAPL/9346/2026	BRAHMANANDA NAIK VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	RENGALI DAM SITE /12 /2026 () //	
21	D-BLAPL/9349/2026	ABHINASH MALO VS STATE OF ODISHA	DURGA PRASAD PATTANAIAK VS	ORKEL /68 /2018 () //	
22	D-BLAPL/9350/2026	SUBASH MAJHI VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	SASON /158 /2020 () //	
23	D-BLAPL/9351/2026	AMIT BHARTI @ RAM BABU YADAV	RAJESWAR HOTA	//0	

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		VS	VS	()	
		CBI		//	
24	D-BLAPL/9353/2026	GATESWAR PATRA	AJIT KUMAR PANDA	PIPLI /120 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/9354/2026	GANA @ SANJIB DEHURI @ SANJIB KUMAR DEHURMAITRIJIT MOHANTY		BALASORE TOWN /216 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/9356/2026	JANAKA JANI	SURYAKANTA DWIBEDI	BELAGARH /48 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/9357/2026	BALKRUSHNA BANCHHOR	SURYAKANTA DWIBEDI	PATNAGARH /413 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/9358/2026	SUMANTA RAITA @ SUKANTA GAMANGO	SOUBHAGYA KUMAR DASH	R.UDAYAGIRI /146 /2024	AOR20220001631C202600089
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/9363/2026	DEBASISH PRADHAN @ DEBASIS PRADHAN	SURYAKANTA DWIBEDI	PHULBANI TOWN /348 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/9365/2026	BHUPENDER THAKUR	OM SWARUP	S.P.(CID-CRL),CUTTACK /3 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/9369/2026	PRASANJIT SARKAR	SARBESWAR SAHOO	ORKEL /248 /2025	AOD20220004505C202600040
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/9370/2026	ABDUL AMIR KHAN @ AMIR KHAN	PRASANTA KUMAR ROUSTRAY	JONK /56 /2026	AOD20240000391C202600024
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/9372/2026	GULAM KULDI	RAKESH BEHERA	PARJANG /425 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/9374/2026	SANJAY PRASAD @ SANU	SUBODH KUMAR MOHANTY	BRAJARAJNAGAR /39 /2026	
		VS	VS	()	

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35	D-BLAPL/9375/2026	STATE OF ODISHA PRAKASH BEHERA @ NIKHIL BEHERA VS	SIDDHARTH GOUTAM DAS VS	// LARAMBA /270 /2025 ()	
36	D-BLAPL/9379/2026	STATE OF ODISHA SURAJ KHOSLA @ KHUSLA VS	JULU KHANSAMA VS	// MUDULIPODA /68 /2025 ()	
37	D-BLAPL/9381/2026	STATE OF ODISHA BIRA @ BIRENDRA MALLIK VS	BIKASH CHANDRA PARIJA VS	// BINJHARPUR /377 /2025 ()	
38	D-BLAPL/9383/2026	STATE OF ODISHA GYANA RANJAN SAHOO VS	BIDYALOK MOHAPATRA VS	// BAGHAMARI /54 /2026 ()	
39	D-BLAPL/9384/2026	STATE OF ODISHA ARJUN BAG VS	PRAYASH KUMAR PANDA VS	// SAMBALPUR TOWN /54 /2026 ()	AOR20250001303C202600004
40	D-BLAPL/9386/2026	STATE OF ODISHA SABAN MACHHUA @ SABAN MANCHCHUA VS	MITHUN DAS VS	// CHAMPUA /66 /2026 ()	
41	D-BLAPL/9387/2026	STATE OF ODISHA KRUSHNA LOHAR VS	MITHUN DAS VS	// CHAMPUA /66 /2026 ()	
42	D-BLAPL/9391/2026	STATE OF ODISHA TAPASH KUMAR SENDEY VS	PURNA CHANDRA MOHARANA VS	// PAHALA /25 /2026 ()	
43	D-BLAPL/9395/2026	STATE OF ODISHA RUSHIA MALLIK VS	PRASANTA KUMAR NANDA VS	// ASKA /36 /2026 ()	
44	D-BLAPL/9396/2026	STATE OF ODISHA MANOJ KUMAR KANHAR VS	DIBYA JYOTI SAHOO VS	// SPL.TASK FORCE /1 /2017 ()	AOD20240000587C202600054
45	D-BLAPL/9400/2026	STATE OF ODISHA MD AKHTAR VS	DIBYA JYOTI SAHOO VS	// JHARSUGUDA SADAR /91 /2026 ()	AOD20240000587C202600055
		STATE OF ODISHA		//	

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46	D-BLAPL/9403/2026	KARNA MOHANTY VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	PURUSHOTTAMPUR /579 /2025 () //	
47	D-BLAPL/9413/2026	MANOJ BEHERA @ BALA VS STATE OF ODISHA	LAXMI CHARAN BEHERA VS	RAMBHA (KHALLIKOTE) /80 /2026 () //	
48	D-BLAPL/9415/2026	SURESH NAG VS STATE OF ODISHA	ANKAN PANDA VS	KESINGA /196 /2024 () //	
49	D-BLAPL/9416/2026	MANAGOBINDA BHOI @ SUBASH @ SUBASH MANA VS STATE OF ODISHA	GOBINDA BHIMAR ROUT VS	SALIPUR /454 /2024 () //	
50	D-CMP/13522/2026	PRECISION FABRICATION VS INDIAN OVERSEAS BANK	SRINIBASH SATAPATHY VS	// () //	
51	D-CMP/13603/2026	M/S. MOTWANI CONSTRUCTION PVT. LTD., BBSR VS DIBYASINGHA JENA	AMIT PRASAD BOSE VS	// () //	
52	D-CMP/13626/2026	SEEMA RANI ROUT VS CHIKU BHAINSA	SUNIL KUMAR PANDA VS	// () //	
53	D-CMP/13628/2026	JADURAJ PANIGRAHI VS SASHIMALA PANIGRAHI	RAJU KUMAR SATAPATHY VS	// () //	
54	D-CMP/13633/2026	NARAYAN TRIPATHY VS RADHAKRISHNA BEHERA	JYOTI RANJAN DEO VS	// () //	AOR20220002834C202600008
55	D-CONTC/13481/2026	ANIL KUMAR PANDA VS SUBHA SHARMA, SECRETARY, WATER RESOURCES DEPT, ODISHA	ADV VS	// () //	AOR20220001535C202600060
56	D-CONTC/13482/2026	GHANASHYAM SAMAD VS ROHIT KUMAR LENKA, DIRECTOR OF MINES AND GEOLOGY HEADS OF DEPARTMENT , ODISHA	ADV VS	// () //	AOR20220001535C202600061
57	D-CONTC/13483/2026	BIDYADHAR NAYAK	SANTOSH KUMAR DASH	//	

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		VS	VS	()	
58	D-CONTC/13487/2026	PRABHATI JODIA, TAHASILDAR, LAXMIPUR		//	
		DILLIP KUMAR BISWAL	PRADIPTA KUMAR PATTANAYAK	//	
		VS	VS	()	
59	D-CONTC/13490/2026	DR. N.THIRUMALA NAIK, I.A.S		//	
		HEMANTA KUMAR PATRA	PRATYASISH MOHANTY	//	
		VS	VS	()	
60	D-CONTC/13494/2026	ASWATHY S., IAS		//	
		GUNANIDHI MAHANTA	ADV.	//	
		VS	VS	()	
61	D-CONTC/13519/2026	DR.N.THIRUMALA NAIK, IAS		//	
		BIBEKANANDA DAS	DEEPAK KU SAHOO	//	
		VS	VS	()	
62	D-CONTC/13540/2026	SRIKANTA KUMAR PARIJA, TAHASILDAR, MARSHAGHAI		//	
		SANTOSH KUMAR ROUSTRAY	ADV.	//	
		VS	VS	()	
63	D-CONTC/13541/2026	VEENET BHARADWAJ, IAS		//	
		ASHOK KUMAR DASH	ADV	//	AOR20220004309C202600014
		VS	VS	()	
64	D-CONTC/13550/2026	DR. ARABINDA KUMAR PADHEE, ADDITIONAL CHIEF SECRETARY REVENUE AND DISASTER MANAGEMENT DEPTT.		//	
		SIBA PRASAD PADHI	ADV.	//	
		VS	VS	()	
65	D-CONTC/13551/2026	SATYABRATA SAHU, ADDITIONAL SECRETARY TO GOVT. OF ODISHA, FOREST AND ENVIRONMENT DEPT., KHURDA		//	
		MANAGING COMMITTEE OF JAYANTI PATNAIK GIRLS HIGH SCHOOL, BARIJANAGARH		//	
		VS	VS	()	
66	D-CONTC/13574/2026	DR.NOONSAVATH THIRUMALA NAIK, I.A.S		//	
		DR.SNEHALATA JENA	ADV.	//	
		VS	VS	()	
67	D-CONTC/13581/2026	ARVIND AGRAWAL, I.A.S		//	
		DIGAMBER BEHERA	ADV.	//	
		VS	VS	()	
		DIPTIMA YEE BEHERA, TAHASILDAR,BARIJAJPUR		//	
68	D-CONTC/13602/2026	NITYANANDA BISWAL	ULLASH CHANDRA MOHANTY	//	
		VS	VS	()	

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69	D-CONTC/13616/2026	NARAYAN DAS, BRANCH MANAGER, UCO BANK, JAGATSINGHPUR SUDHIR KUMAR LENKA VS DILLIP ROUTRAY, IAS	ADV. VS	// // 0 //	
70	D-CONTC/13623/2026	ANIRUDHA PANI VS SAGAR MOHANTY, ENGINEER IN CHIEF WATER RESOURCES, BHUBANESWAR	ADV. VS	// // 0 //	
71	D-CONTC/13625/2026	PAHALI PRADHAN VS SAGAR MOHANTY, ENGINEER IN CHIEF WATER RESOURCES, BHUBANESWAR	ADV. VS	// // 0 //	
72	D-CONTC/13627/2026	SUDHAKAR BEHERA VS SAGAR MOHANTY, ENGINEER IN CHIEF WATER RESOURCES, BHUBANESWAR	ADV. VS	// // 0 //	
73	D-CONTC/13629/2026	CHANDRAMANI BEHERA VS SAGAR MOHANTY, ENGINEER IN CHIEF WATER RESOURCES, BHUBANESWAR	ADV. VS	// // 0 //	
74	D-CONTC/13631/2026	DEBENDRA KUMAR GARNAYAK VS SAGAR MOHANTY, ENGINEER IN CHIEF WATER RESOURCES, BHUBANESWAR	ADV. VS	// // 0 //	
75	D-CONTC/13634/2026	HARMOHAN BEHERA VS SAGAR MOHANTY, ENGINEER IN CHIEF WATER RESOURCES, BHUBANESWAR	ADV. VS	// // 0 //	
76	D-CONTC/13643/2026	M/S. KALINGA POLYPACKS PVT. LTD., CUTTACK VS JITENDRA SAHU, CHIEF MANAGER, UNION BANK OF INDIA, CUTTACK	BIGYAN KUMAR SHARMA VS	// // 0 //	
77	D-CONTC/13645/2026	RANJIT KUMAR SAHU VS VISHAL SINGH, COLLECTOR CUM CHIARMNA, DMF, KEONJHAR	ADV. VS	// // 0 //	
78	D-CONTC/13657/2026	DHARANIDHAR DAS VS SANJAYA KUMAR SINGH, I.A.S	ADV. VS	// // 0 //	
79	D-CONTC/13659/2026	BASANTI ROUTRAY VS SANJAYA KUMAR SINGH, PRINCIPAL SEC. TO GOVT., KHURDA	ADV. VS	// // 0 //	

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80	D-CONTC/13663/2026	MOHAN CHARAN MALLICK VS SANJAYA KUMAR SINGH, I.A.S	ADV. VS	// ()	
81	D-CRLA/9366/2026	BANKA NAYAK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /40 /2024 ()	
82	D-CRLA/9389/2026	MANJULATA NAYAK VS STATE OF ODISHA	HAREKRUSHNA DASH VS	GHASIPURA /82 /2018 ()	AOD2024000001C202600040
83	D-CRLA/9397/2026	PRAKASH KHATUA VS STATE OF ODISHA	BISWABHUSAN DAS VS	BALIKUDA /6 /2018 ()	
84	D-CRLA/9404/2026	SRINIBASH MOHARANA VS BIJAYALAXMI SHARMA	SANDIPANI NAYAK VS	//0 ()	
85	D-CRLA/9414/2026	ARUN KALET VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	LEPHRIPADA /6 /2016 ()	
86	D-CRLMC/9295/2026	KRUSHNA PRASAD SAHU VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	MURUDA /193 /2025 ()	
87	D-CRLMC/9317/2026	BISWANATH PATRA @ PATRO VS STATE OF ODISHA	RATIKANTA MOHAPATRA VS	BALLIGUDA /188 /2019 ()	
88	D-CRLMC/9322/2026	SAROJ @ SAROJ RANJAN DAS VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	MAHILA PS,SEC-3,ROURKELA /38 /2025 ()	
89	D-CRLMC/9327/2026	PRAFULLA KUMAR MAJHI VS RAESH CHANDRA ROUSTRAY	BISWARANJAN DALAI VS	// ()	AOR20220003722C202600072
90	D-CRLMC/9332/2026	BHAGYARATHI MAHALA VS STATE OF ODISHA	BIBHU PRASAD MISHRA VS	RAGHUNATHPALI /266 /2022 ()	
91	D-CRLMC/9382/2026	BRAJA MOHAN MISHRA	SATYA SMRUTI MOHANTY	SAMBALPUR VIGILANCE /76 /2010	

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		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
92	D-CRLMC/9393/2026	MOHAMMED JAVED SULTAN	SYED MAHBOOB ALI	KHANDAGIRI P.S. /600 /2025	AOR20230000034C202600004
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-CRLMC/9394/2026	DASHI NANDI BALI	SUBHRANSU BHUSAN MOHANTY	SUNABEDA /82 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CRLMC/9402/2026	MANGULU JANI	SUBHRANSU BHUSAN MOHANTY	SUNABEDA /82 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLMC/9408/2026	BHAGATRAM JAGAT	GOKULANANDA SAHU	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLMP/9308/2026	DEBI PRASANNA PATTANAIK @ DEBI PRASDA PAT	RABI NARAYAN MOHANTY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLMP/9319/2026	ANANTA KISHORE DAS	GOPAL CHARAN MOHANTY	/ /0	
		VS	VS	()	
		UNION OF INDIA		//	
98	D-CRLMP/9331/2026	ASHOK KUMAR SWAIN	PABITRA KUMAR BEHERA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLMP/9347/2026	KAMALESH KUMAR NARENDRA	SIDDHARTHA SAMAL	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLMP/9361/2026	BHAWANI SHANKAR GOCHHAYAT	RANJAN KUMAR NAYAK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLMP/9373/2026	HRUDANANDA DIVEDI	KRUSHNA CHANDRA DASH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLMP/9377/2026	GANGADHAR MAHARANA	RABI NARAYAN MOHANTY-O-557/1998	/ /0	
		VS	VS	()	

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103	D-CRLMP/9390/2026	STATE OF ODISHA SRIKANT KUMAR DASH VS	SUSANTA KUMAR NAYAK VS	// /0 0	
104	D-CRLMP/9398/2026	STATE OF ODISHA NAMITA MALLICK VS	SATYABRATA DASH VS	// /0 0	
105	D-CRLMP/9412/2026	STATE OF ODISHA NEHA AGARWAL VS	DIPESH SINGHAL VS	// /0 0	
106	D-CRLREV/9405/2026	STATE OF ODISHA JIBAN KRUSHNA KARAN VS	PRAVASH CHANDRA JENA VS	// /0 0	
107	D-CRLREV/9406/2026	DIPAK KUMAR MAHARANA PRASANTA KUMAR SAMAL VS	ASHOK KUMAR SARANGI VS	// /0 0	
108	D-EXP/13567/2026	SRIKANTA KUMAR SINHA SUDHEER KUMAR PANDA VS	DR. BINODA KUMAR MISHRA VS	// /0 0	
109	D-FAO/13566/2026	STATE OF ODISHA MANAGING COMMITTEE OF DAMODARJEW BIDYANATHA KUMAR SWAIN VS	KUNAL KUMAR SWAIN VS	// /0 0	
110	D-FAO/13571/2026	STATE OF ODISHA RAMESH CHANDRA BEHERA VS	SANGRAM JENA VS	// /0 0	
111	D-FAO/13573/2026	STATE OF ODISHA MANAGING COMMITTEE OF PANCHAYAT UCHHA BIDYANATHA KUMAR SWAIN VS	KUNAL KUMAR SWAIN VS	// /0 0	
112	D-FAO/13575/2026	STATE OF ODISHA HEMANTA KUMAR JENA VS	SANGRAM JENA VS	// /0 0	
113	D-FAO/13578/2026	STATE OF ODISHA MUKTESWAR ROUSTRAY@ROUT VS	KUNAL KUMAR SWAIN VS	// /0 0	
		STATE OF ODISHA		//	

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114	D-FAO/13579/2026	ADITYA KUMAR PANDA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
115	D-FAO/13582/2026	DR. MANISHA BARDHAN VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
116	D-FAO/13584/2026	RANJAYA KUMAR PATEL VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
117	D-FAO/13587/2026	UDIT KUMAR PATEL VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
118	D-FAO/13592/2026	AKSHAYA KUMAR SUTAR VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
119	D-FAO/13597/2026	DILLIP KUMAR SATHUA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
120	D-FAO/13598/2026	MANAGING COMMITTEE OF LABANA SRAMIKA HIGH SCHOOL VS STATE OF ODISHA	DILIP KUMAR MOHAPATRA VS	// 0 //	AOD20220001927C202600056
121	D-FAO/13601/2026	BIDYADHAR PRADHAN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //	AOD20220001927C202600057
122	D-FAO/13604/2026	DILLIP KUMAR BEHERA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
123	D-FAO/13635/2026	RADHAMOHAN KHATUA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
124	D-FAO/13668/2026	PRAJNA NANDA SHAW VS UNION OF INDIA	RUPESH KUMAR MOHANTY VS	// 0 //	
125	D-LAA/13510/2026	SHISHIR KUMAR NAYAK	BICHITRA NARAYANA SATAPATHY	//	

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126	D-LAA/13511/2026	VS COLLECTOR, JAGATSINGHPUR SHISHIR KUMAR NAYAK	VS BICHITRA NARAYANA SATAPATHY	0 //	//
127	D-MACA/13512/2026	VS COLLECTOR, JAGATSINGHPUR BASANTI ROUT	VS KAPILA CHARAN NAYAK	0 //	//
128	D-MACA/13516/2026	VS BIKRAMADITYA KAR D.M., ORIENTAL INSURANCE CO.LTD., GANJAM	VS PRASANTA KUMAR MAHALI	0 //	//
129	D-MACA/13529/2026	VS B.KAMAMMA REDDY R.M., NEW INDIA ASSURANCE CO.LTD., BBSR	VS NAYAN BEHARI DAS	0 //	//
130	D-MACA/13549/2026	VS RINA@JHUNU DAS MAGMA HDI GENERAL INSURANCE COMPANY LTDADAM ALI KHAN	VS DADAM ALI KHAN	0 //	//
131	D-MACA/13564/2026	VS RENU MEHER URMILA MOHANTA	VS SRINIBAS MOHANTY	0 //	//
132	D-MACA/13620/2026	VS PRABHUNATH SAH ORIENTAL INSURANCE CO.LTD., BBSR	VS RIMJHIMBALA PATI	0 //	//
133	D-MATA/13642/2026	VS KHETRABASI BARAL RAKESH CHANDRA ROUT	VS DEBA KUMAR RATH	0 //	//
134	D-RPFAM/13478/2026	VS SUBHRATA BISWAL BIDHU BHUSAN BEHERA	VS MITHUN DAS	0 //	//
135	D-RSA/13572/2026	VS KALPANA SETHI @ BEHERA PRASANNA KUMAR MOHAPATRA	VS SUKANTA KUMAR NAYAK	0 //	//
136	D-RSA/13660/2026	VS SWAYARGPRAVA MOHAPATRA MOUSUMI BHOI @ PADHAN	VS PRASANTA KUMAR SATAPATHY	0 //	//

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137	D-RVWPET/13650/2026	KHETRA MOHAN BHOI ODISHA PUBLIC SERVICE COMMISSION, CUTTACK	ARNAV BEHERA	// //	
		VS	VS	()	
138	D-RVWPET/13661/2026	DR. ANIL KUMAR SAHU ODISHA PUBLIC SERVICE COMMISSION, CUTTACK	ARNAV BEHERA	// //	
		VS	VS	()	
139	D-TRP(C)/13532/2026	DR. SANJAY KUMAR PANDA JALLYPRIYA SETHI	SATABDI SAMANTRAY	// //	
		VS	VS	()	
140	D-TRP(C)/13638/2026	SUDHANSU SEKHAR SETHI SARITA DASH	BIJAYA KUMAR SAHOO	// //	
		VS	VS	()	
141	D-TRPCRL/9392/2026	LALIT MOHAN SATHUA PARAMANANDA BEHERA	GIRISH CHANDRA SAHU	// //	
		VS	VS	()	
142	D-WA/13471/2026	STATE OF ODISHA		KOIDA /63 /2018	
		VS		()	
143	D-WA/13472/2026	HEMANTA KUMAR PRADHAN STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A	// //	LOD20240000200C202600106
		VS	VS	()	
144	D-WA/13473/2026	KISHORE CHANDRA PATRA STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A	// //	LOD20240000172C202600117
		VS	VS	()	
145	D-WA/13513/2026	HEMANGIRI PANIGRAHI STATE OF ODISHA	SASWAT DAS, A.G.A	// //	LOD20240000194C202600113
		VS	VS	()	
146	D-WA/13514/2026	PREMANANDA SWAIN STATE OF ODISHA	AISHWARYA DASH,A.S.C	// //	LOD20240000194C202600114
		VS	VS	()	
147	D-WA/13662/2026	PADMALOCHAN MOHALLIK SUBHASHREE DAS @ MOHANTY	AISHWARYA DASH,A.S.C	// //	LOD20240000200C202600107
		VS	VS	()	
		SNIGDHA PATNAIK @ MOHANTY	BYOMAKESH TRIPATHY	// //	AOD20240000586C202600082
			VS	()	
				//	

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148	D-WP(C)/13469/2026	ANGALO GRAM PANCHAYAT, JAJPUR VS STATE OF ODISHA	ANUPAM RATH VS	// 0 //	
149	D-WP(C)/13470/2026 WP(C)/9597/2026	M/S HINDUSTAN PACKAGING, BALASORE VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //	
150	D-WP(C)/13474/2026 WP(C)/9664/2026	DIPAK KUMAR SAMAL VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //	
151	D-WP(C)/13475/2026	MURALIDHAR MOHANTI VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
152	D-WP(C)/13476/2026	INDU DEVI VS STATE OF ODISHA	AMITABH NAIK VS	// 0 //	
153	D-WP(C)/13477/2026	DALJEET @ DAQLIJIT SINGH VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	// 0 //	
154	D-WP(C)/13479/2026	ARUN KUMAR MUDULI VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	// 0 //	
155	D-WP(C)/13480/2026	MAHESWAR SAHOO VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// 0 //	
156	D-WP(C)/13484/2026	NIRANJAN KUARNR @ KUAR VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	// 0 //	
157	D-WP(C)/13485/2026	SATYANARAYAN DEEP VS STATE OF ODISHA	KAMALAKANTA NAYAK VS	// 0 //	
158	D-WP(C)/13486/2026	VISHAL KUMAR SAW@ BISHAL KUMAR SAO VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	// 0 //	
159	D-WP(C)/13488/2026	GOVINDA KUMAR @ GOBINDA MUNDRA @ GOVINDA KUMAR @ GOBINDA MUNDRA	DIBYAJYOTI SAHOO	//	

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		VS	VS	0	
160	D-WP(C)/13489/2026	STATE OF ODISHA DINABANDHU NIAL	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
161	D-WP(C)/13491/2026	STATE OF ODISHA SANTOSH KUMAR PATEL	DEBASISH SAMAL	//	
		VS	VS	0	
162	D-WP(C)/13492/2026	SINDHU KUMAR NAIK CHAUBAN NIAL	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
163	D-WP(C)/13493/2026	STATE OF ODISHA BRAJAMOHAN SINGH	DIBYAJYOTI SAHOO	//	
		VS	VS	0	
164	D-WP(C)/13495/2026	STATE OF ODISHA AJAY KUMAR RAI@AJAY RAY@ RAI	DIBYAJYOTI SAHOO	//	
		VS	VS	0	
165	D-WP(C)/13496/2026	STATE OF ODISHA GEETA ROHERA	DEEPAK RANJAN SUNDARAY	//	
		VS	VS	0	
166	D-WP(C)/13497/2026	STATE OF ODISHA SUNDAR KUMAR AGRAHARI@SUNDAR AGRAHARI	DIBYAJYOTI SAHOO	//	
		VS	VS	0	
167	D-WP(C)/13498/2026	STATE OF ODISHA MD.ALI@MD.ALLI	DIBYAJYOTI SAHOO	//	
		VS	VS	0	
168	D-WP(C)/13499/2026	STATE OF ODISHA BIDYADHAR PATRA	BANABIHARI RAY	//	
		VS	VS	0	
169	D-WP(C)/13500/2026	STATE OF ODISHA BALLAVI NAIK	DEBASISH SAMAL	//	
		VS	VS	0	
170	D-WP(C)/13501/2026	KAILASH NAIK AKASH BEHERA	DIBYAJYOTI SAHOO	//	
		VS	VS	0	

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171	D-WP(C)/13502/2026	STATE OF ODISHA SHREE DAMODAR JEW VS	GHANASHYAM DASH VS	// // ()	AOD20240000821C202600007
172	D-WP(C)/13503/2026	STATE OF ODISHA NANDINI PATTA VS	RABI NARAYAN MOHANTY VS	// // ()	
173	D-WP(C)/13504/2026 WP(C)/9656/2026	UNION OF INDIA M/S SHANKAR KHUNTIA VS	GOURAV KUMAR ROY CHOUDHURY VS	// // ()	AOD20220003611C202600025
174	D-WP(C)/13505/2026	THE COMMISSIONER CGST, CX AND CUSTOMS MD.USMAN VS	DIBYAJYOTI SAHOO VS	// // ()	
175	D-WP(C)/13506/2026 WP(C)/9659/2026	STATE OF ODISHA M/S SAROJ PRASAD PADHY VS	GOURAV KUMAR ROY CHOUDHURY VS	// // ()	AOD20220003611C202600026
176	D-WP(C)/13507/2026	THE COMMISSIONER CGST, CX AND CUSTOMS KUBER KUMURA VS	RABI NARAYAN MOHANTY VS	// // ()	
177	D-WP(C)/13508/2026	UNION OF INDIA SUMITRA PATEL VS	DEBASISH SAMAL VS	// // ()	
178	D-WP(C)/13509/2026	LAXMIPRIYA PATEL RAVI KUMAR GUPTA@RAVIS KUMAR GUPTA VS	DIBYAJYOTI SAHOO VS	// // ()	
179	D-WP(C)/13515/2026	STATE OF ODISHA M/S HINDUSTAN PACKAGING, BALASORE VS	SATYAJIT MOHAPATRA (2) VS	// // ()	
180	D-WP(C)/13517/2026	STATE OF ODISHA NALINIKANTA MOHANTY VS	SAIBRATA RATH VS	// // ()	
181	D-WP(C)/13518/2026	STATE OF ODISHA PRADEEP KUMAR AGRAWAL VS	SAIBRATA RATH VS	// // ()	
		STATE OF ODISHA		//	

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182	D-WP(C)/13520/2026	PRADEEP KUMAR SAHU VS STATE OF ODISHA	SOMA PATNAIK VS STATE OF ODISHA	// () //	AOD20260000117C202600010
183	D-WP(C)/13521/2026	SAROJ BHAGWATI, LLP, JHARKHAND VS PVR INXO LIMITED, SUNDARGARH	SOUBHAGYA SUNDAR DAS VS PVR INXO LIMITED, SUNDARGARH	// () //	
184	D-WP(C)/13523/2026	ANIRUDHA PARIDA VS UNION OF INDIA	GANESWAR BEHERA VS UNION OF INDIA	// () //	AOR20220001297C202600083
185	D-WP(C)/13524/2026	BIJAY BHUSAN SARANGI VS STATE OF ODISHA	KOUSIK ANANDA GURU VS STATE OF ODISHA	// () //	
186	D-WP(C)/13525/2026	RAMA CHANDRA GAAN VS STATE OF ODISHA	PRAVAT KUMAR LENKA VS STATE OF ODISHA	// () //	
187	D-WP(C)/13526/2026	SARBESWAR SAMAL VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS STATE OF ODISHA	// () //	
188	D-WP(C)/13527/2026	LOKANATH RANA VS STATE OF ODISHA	SOUMYA SEKHAR PARIDA VS STATE OF ODISHA	// () //	
189	D-WP(C)/13528/2026	SUBRAT KUMAR JENA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS STATE OF ODISHA	// () //	
190	D-WP(C)/13530/2026	BHARAT BHUSAN SATPATHY VS STATE OF ODISHA	SHASHI BHUSAN JENA VS STATE OF ODISHA	// () //	
191	D-WP(C)/13531/2026	JIBAN KUMAR BEHERA VS UNION OF INDIA	DR. SUJATA DASH VS UNION OF INDIA	// () //	
192	D-WP(C)/13533/2026	KEDAR NATH PATHY VS STATE OF ODISHA	KUMAR PRAJWAL VS STATE OF ODISHA	// () //	AOD20240000427C202600008
193	D-WP(C)/13534/2026	SARITA MISHRA	KRISHNA CHANDRA SAHU	//	AOD20250000180C202600096

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		VS	VS	()	
194	D-WP(C)/13535/2026	STATE OF ODISHA PRIYABRATA PRADHAN	ASUTOSH ROUT	//	AOD20230000737C202600052
		VS	VS	()	
195	D-WP(C)/13536/2026	STATE OF ODISHA JOSWANT KUMAR HIAL	PUJARANI MUDULI	//	AOR20260000160C202600002
		VS	VS	()	
196	D-WP(C)/13537/2026	STATE OF ODISHA CHHOTI MASJID COMMITTEE, KUDIARY BAZAR JAMSHEDPUR	CHANDRANANTA NAYAK	//	
		VS	VS	()	
197	D-WP(C)/13538/2026	THE CHIEF EXECUTIVE OFFICER, BOARD OF WAQF, CUTTACK BHAGABAN MAJHI	SURYANSHI SRIVASTAVA	//	
		VS	VS	()	
198	D-WP(C)/13539/2026	MOHANDAS MAJHI STHITI MISHRA	CHIRANJEEV BIDYABHUSHAN	//	
		VS	VS	()	
199	D-WP(C)/13542/2026	STATE OF ODISHA ANNAPURNA BARAL @ ROUT	CHIRANJEEV BIDYABHUSHAN	//	
		VS	VS	()	
200	D-WP(C)/13543/2026	STATE OF ODISHA BHABANI PRASAD DASH	CHIRANJEEV BIDYABHUSHAN	//	
		VS	VS	()	
201	D-WP(C)/13544/2026	STATE OF ODISHA CHINMAY KUMAR NAYAK	SARBESWAR PRUSTY	//	
		VS	VS	()	
202	D-WP(C)/13545/2026	STATE OF ODISHA SUNIL KUMAR KHILAR	KSHIROD KUMAR ROUT	//	
		VS	VS	()	
203	D-WP(C)/13546/2026	STATE OF ORISSA SUBHASHREE MOHAPATRA	CHIRANJEEV BIDYABHUSHAN	//	
		VS	VS	()	
204	D-WP(C)/13547/2026	STATE OF ODISHA M/S VA TECH WABAG LIMITED	PRASHANTA KUMAR NAYAK	//	AOD20240000333C202600016
		VS	VS	()	

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205	D-WP(C)/13548/2026	COMMISSIONER, GST AND CE COMMISSIONERATE JAYASHREE DAS VS STATE OF ODISHA	CHIRANJEEV BIDYABHUSHAN VS	// // 0 //	
206	D-WP(C)/13552/2026	RESHMA LAKRA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //	
207	D-WP(C)/13553/2026	AMIT PRAKASH NAYAK VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //	
208	D-WP(C)/13554/2026	SMOLE COLLEGE OF MEDICAL, ANGUL VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //	
209	D-WP(C)/13555/2026	NIHAR RANJAN RANASINGH VS STATE OF ORISSA	MANOJA KUMAR KHUNTIA VS	// 0 //	
210	D-WP(C)/13556/2026	SATRUGHAN BHOI VS APPELLATE AUTHORITY CUM PRINCIPAL SECRETARY TO GOVERNMENT LAW DEPARTMENT	SOUBHAGYA KUMAR RATH VS	// 0 //	AOR20220004309C202600015
211	D-WP(C)/13557/2026	OMKAR DAS VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //	
212	D-WP(C)/13558/2026	ROHIDAS MAHANTA@ROHIDAS MAHANTA VS STATE OF ODISHA	ASHUTOSH MOHANTA VS	// 0 //	
213	D-WP(C)/13559/2026	SHINE SHREE DASH VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //	
214	D-WP(C)/13560/2026	PRIYADARSHINI COLLEGE OF NURSING AND ALLIED HEALTH SCIENCES, PURI VS STATE OF ODISHA	ANIL KUMAR MISHRA VS	// 0 //	
215	D-WP(C)/13561/2026	SUKANTI MUNDA VS STATE OF ODISHA	SIDDHARTHA SAMAL VS	// 0 //	

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216	D-WP(C)/13562/2026	BIBATSA BESAN VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
217	D-WP(C)/13563/2026	PRASANNAJIT NAIK VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //	
218	D-WP(C)/13565/2026	M/S. LNAR ASSOCIATES PRIVATE LIMITED, BHUBANESWAR VS PRINCIPAL COMMISSIONER, GST AND CENTRAL EXCISE, BHUBANESWAR COMMISSIONERATE	NEHWARANJAN DAS VS	// 0 //	
219	D-WP(C)/13568/2026	JAYANTA KUMAR DASH VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
220	D-WP(C)/13569/2026	RAJASIS SAHOO VS STATE OF ODISHA	DAYANIDHI MOHANTY VS	// 0 //	
221	D-WP(C)/13570/2026	SAKRA MARNDI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //	
222	D-WP(C)/13576/2026	BIPIN KUMAR DASH VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
223	D-WP(C)/13577/2026	RAMAMANI STONE PRODUCT VS STATE OF ODISHA	ARYA TRIPATHY VS	// 0 //	AOD20220004423C202600010
224	D-WP(C)/13580/2026	DEBADATTA MISHRA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //	
225	D-WP(C)/13583/2026	PRAVATI PARIDA VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //	
226	D-WP(C)/13585/2026	BISHESWAR DASH VS STATE OF ODISHA	 VS	// 0 //	
227	D-WP(C)/13586/2026	PRANATI DAS	DILLIP KUMAR MOHANTY	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/13588/2026	PREMANANDA SINGH	GAGAN BIHARI SINGH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/13589/2026	SUNIL KUMAR NAYAK	SUDHIR KUMAR PATRA	//	
		VS	VS	0	
		THE CHIEF EXECUTIVE OFFICER, TPCODL, KHORDHA		//	
230	D-WP(C)/13590/2026	JANMEJAY PATRA	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/13591/2026	SURENDRA PRASAD MALLIK	CHIRANJEEV BIDYABHUSHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/13593/2026	JHARANA MOHANTA	DILLIP KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/13594/2026	BASUDEV PARIDA	ULLASH CHANDRA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/13595/2026	ANAMIKA DANSANA	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/13596/2026	SMITA SATPATHY	CHIRANJEEV BIDYABHUSHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/13599/2026	RABINDRA KUMAR SWAIN	DILLIP KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/13600/2026	NALINI PRAVA KUND	MANOJ KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/13605/2026	LAXMI NARAYAN HOTA	DILLIP KUMAR MOHANTY	//	
		VS	VS	0	

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239	D-WP(C)/13606/2026	STATE OF ODISHA ANIL KUMAR RAY VS	RAJIB LOCHAN PATTNAIK VS	// // 0	
240	D-WP(C)/13607/2026	THE STATE OF ODISHA NCC LTD, NCC HOUSE, MADHAPUR, HYDERABAD VS	SUNKURU SUDHAKAR RAO VS	// // 0	
241	D-WP(C)/13608/2026	MAHANADI COAL FIELDS LTD, SAMBALPUR P.V.NABA KIRAN VS	DILLIP KUMAR MOHANTY VS	// // 0	
242	D-WP(C)/13609/2026	STATE OF ODISHA SHREE RAM SEBA PARISAD VS	SAIBRATA RATH VS	// // 0	AOR20220004309C202600016
243	D-WP(C)/13610/2026	STATE OF ODISHA JAGAN BEHERA VS	LAXMINARAYAN RAYATSINGH VS	// // 0	AOD20240000645C202600006
244	D-WP(C)/13611/2026	STATE OF ODISHA BHAGIRATHI SA VS	RABINDRA NATH PRUSTY VS	// // 0	
245	D-WP(C)/13612/2026	MAHANADI COALFIELDS LTD., SAMBALPUR BIJOY KUMAR SASMAL VS	BHASKAR CHANDRA PANDA VS	// // 0	
246	D-WP(C)/13613/2026	STATE OF ODISHA KASI PRASAD NAYAK VS	DILLIP KUMAR MOHANTY VS	// // 0	
247	D-WP(C)/13614/2026	STATE OF ODISHA AISA TARANUM VS	BISHNU CHARAN SAHU VS	// // 0	
248	D-WP(C)/13615/2026	STATE OF ODISHA KAILASH SAHU VS	MANOJ KUMAR MOHANTY VS	// // 0	
249	D-WP(C)/13617/2026	STATE OF ODISHA JATADHARI RATH VS	LAGNAJIT PATTNAIK VS	// // 0	
		STATE OF ODISHA		//	

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250	D-WP(C)/13618/2026	SHREE RAM SEBA PARISAD VS STATE OF ODISHA	SAIBRATA RATH VS STATE OF ODISHA	// 0 //	AOR20220004309C202600017
251	D-WP(C)/13619/2026	SUSANTA KUMAR SAHOO VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS STATE OF ODISHA	// 0 //	AOR20220001328C202600036
252	D-WP(C)/13621/2026	NAZIR HUSSAIN VS UNION OF INDIA	SUKANTA KUMAR DALAI VS UNION OF INDIA	// 0 //	AOD20240000306C202600082
253	D-WP(C)/13622/2026	KAHEKASHA NOOR VS STATE OF ODISHA	BISHNU CHARAN SAHU VS STATE OF ODISHA	// 0 //	
254	D-WP(C)/13624/2026	SRIMATI PUJHARI VS STATE OF ODISHA	SASHIBHUSAN DAS VS STATE OF ODISHA	// 0 //	
255	D-WP(C)/13630/2026	PRAMOD NAIK VS COLLECTOR-CUM-DISTRICT-MAGISTRATE CUTTACK	JAJATI KISHORE MOHANTY VS COLLECTOR-CUM-DISTRICT-MAGISTRATE CUTTACK	// 0 //	
256	D-WP(C)/13632/2026	RUNUBALA NAYAK VS STATE OF ODISHA	HIMANSU SEKHAR SATAPATHY VS STATE OF ODISHA	// 0 //	
257	D-WP(C)/13636/2026	JYOTIRANI MOHAPATRA VS COLLECTOR CUM DISTRICT MAGISTRATE CUTTACK	JAJATI KISHORE MOHANTY VS COLLECTOR CUM DISTRICT MAGISTRATE CUTTACK	// 0 //	
258	D-WP(C)/13637/2026	JAMBESWAR ROUT VS COLLECTOR-CUM-DISTRICT-MAGISTRATE-CUTTACK	JAJATI KISHORE MOHANTY VS COLLECTOR-CUM-DISTRICT-MAGISTRATE-CUTTACK	// 0 //	
259	D-WP(C)/13639/2026	NIRUPAMA MOHANTA VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS STATE OF ODISHA	// 0 //	
260	D-WP(C)/13640/2026	M/S. ORISSA CARBON BRUSHES, JAGATPUR, CUTTACK VS ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION (IDCO), KHORDHA	ANURAV SUMAN BHUYAN VS ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION (IDCO), KHORDHA	// 0 //	
261	D-WP(C)/13641/2026	BABAJI @ HARIHAR DAS	JAJATI KISHORE MOHANTY	//	

ORISSA HIGH COURT

FILING REPORT AS ON :26/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		COLLECTOR CUM DISTRICT MAGISTRATE CUTTACK		//	
262	D-WP(C)/13644/2026	SUBHANKAR SAHU	DEBABRATA DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-WP(C)/13646/2026	M/S BHUSHAN POWER AND STEEL LTD., NEW DELHI	SUPRIYA PATRA	//	
		VS	VS	()	
		MINISTRY OF POWER, UNION OF INDIA		//	
264	D-WP(C)/13647/2026	JOGESWAR GIRI	DEBABRATA DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-WP(C)/13648/2026	PARTHA MAHALIK	DEBABRATA DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-WP(C)/13649/2026	BADAL BASKEY	DEBABRATA DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-WP(C)/13651/2026	DIBYA RANJAN MALLICK	SASANKA SEKHAR PAIKRAY	//	AOR20220001266C202600012
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-WP(C)/13652/2026	SRIMANT BARIK	SASANKA SEKHAR PAIKRAY	//	AOR20220001266C202600010
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-WP(C)/13653/2026	HAREKRUSHNA DAS	DEBABRATA DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-WP(C)/13654/2026	BANITA KUMARI SAHOO @ SASMITA SAHOO	BYOMAKESH TRIPATHY	//	AOD20240000586C202600081
		VS	VS	()	
		UNION OF INDIA		//	
271	D-WP(C)/13655/2026	SONU SUNA	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-WP(C)/13656/2026	ANKITA NAYAK	DEBABRATA DAS	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :26/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/13658/2026	STATE OF ODISHA SAMBIT KUMAR SAHOO VS	SASANKA SEKHAR PAIKRAY VS	// // ()	AOR20220001266C202600011
274	D-WP(C)/13664/2026	STATE OF ODISHA SISIR KUMAR SABAT VS	CHANDAN KUMAR SAHOO VS	// // ()	
275	D-WP(C)/13665/2026	STATE OF ODISHA SAMIR RANJAN SAHOO VS	ASHOK KUMAR SARANGI VS	// // ()	
276	D-WP(C)/13666/2026	STATE OF ODISHA SOUBHAGYA MANJARI INSTITUTE OF MEDICAL TECHNOLOGY VS	CHANDAN KUMAR SAHOO VS	// // ()	
277	D-WP(C)/13667/2026	STATE OF ODISHA BAPI KUMAR SAHOO VS	MANAS CHANDRA JENA VS	// // ()	
278	D-WP(C)/13669/2026	STATE OF ODISHA SMRUTIRANJAN BEHERA VS	MANAS CHANDRA JENA VS	// // ()	
279	D-WP(C)/13670/2026	STATE OF ODISHA SANJAY KUMAR SAHOO VS	NETRANANDA BISWAL VS	// // ()	
280	D-ABLAPL/9286/2026	THE MANAGER, INDUSIND BANK LTD, PARADEEP BRANCH, JAGATSINGHPUR SATISH KUMAR BISWAL VS	DEBADUTTA KANUNGO VS	// DHARMASALA /115 /2026 ()	AOD20240000798C202600008
281	D-ABLAPL/9289/2026	STATE OF ODISHA SATISH KUMAR BISWAL VS	DEBADUTTA KANUNGO VS	// JENAPUR /76 /2026 ()	AOD20240000798C202600006
282	D-ABLAPL/9291/2026	STATE OF ODISHA SATISH KUMAR BISWAL VS	DEBADUTTA KANUNGO VS	// JENAPUR /72 /2026 ()	AOD20240000798C202600005
283	D-ABLAPL/9292/2026	STATE OF ODISHA ANUSAYA BEHERA VS	DIBYARANJAN BEHERA VS	// DHARMASALA /721 /2025 ()	
		STATE OF ODISHA		//	

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FILING REPORT AS ON :26/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-ABLAPL/9293/2026	NIHAR RANJAN SAMAL VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	NAYAGARH /53 /2026 () //	
285	D-ABLAPL/9294/2026	BASANTA KUMAR PARIDA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /5 /2025 () //	
286	D-ABLAPL/9296/2026	RAGHAB CHANDRA SAHOO VS STATE OF ODISHA	CHIRANJIB ROUT VS	PALLAHARA /40 /2025 () //	
287	D-ABLAPL/9297/2026	KAMAL KISHOR SUNA @ RAJU SUNA VS STATE OF ODISHA	AJIT KUMAR RAUT VS	JHARSUGUDA /161 /2026 () //	
288	D-ABLAPL/9299/2026	INDRAJIT SAHOO VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /232 /2026 () //	
289	D-ABLAPL/9300/2026	ROHIT CHANDRA DASH VS STATE OF ODISHA	CHIRANJIB ROUT VS	BARKOTE /515 /2025 () //	
290	D-ABLAPL/9303/2026	KESHAB DAS VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	MARINE PS AT JAMBO /249 /2025 () //	
291	D-ABLAPL/9305/2026	SANKARSAN BEHERA VS STATE OF ODISHA	ANKANN PANDA VS	BRAHMAGIRI /402 /2025 () //	
292	D-ABLAPL/9306/2026	JOGESWAR SAHU VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	JHARBANDH /8 /2026 () //	
293	D-ABLAPL/9309/2026	KARUNAKAR MOHANTY VS STATE OF ODISHA	SISIR KUMAR PUROHIT VS	/ /0 () //	
294	D-ABLAPL/9310/2026	SOUMYA RANJAN SETHI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
295	D-ABLAPL/9312/2026	PITAMBAR ROUT	BYOMAKESH TRIPATHY	/ /0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
296	D-ABLAPL/9314/2026	SHUBHASHISH JENA	BIBHU PRASAD DAS	KHAIRA /63 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-ABLAPL/9315/2026	MANMATH NATH NAYAK	BIBHU PRASAD DAS	KHAIRA /62 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-ABLAPL/9316/2026	SUSAMA MUDULI	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-ABLAPL/9318/2026	SUJATA ROUT	ARUN KUMAR BUDHIA	JAJPUR ROAD /191 /2026	AOD20240000603C202600004
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-ABLAPL/9320/2026	SMRUTI RANJAN MOHARANA	PRASANNA KUMAR PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-ABLAPL/9321/2026	SOM PRAKASH ROSHAN KESHARI PANDA	RAMDAS ACHARY	SONEPUR /98 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-ABLAPL/9323/2026	NIMAI CHARAN MAJHI	BISWARANJAN DALAI	/ /	AOR20220003722C202600071
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-ABLAPL/9324/2026	PRAKASH MISTRY	DEEPAK KU SAHOO	MARINE PS AT JAMBO /9 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-ABLAPL/9326/2026	DR. DEBASISH @ DR. KRUTIBASH SUBUDHI	VIVEKANANDA JENA	SONEPUR /98 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-ABLAPL/9330/2026	DIGAMBER MALLIK	SEJAL NAYAK	NAYAPALLI P.S. /741 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-ABLAPL/9335/2026	BAHANA BEHERA	JUGALA KISHORE PANDA	GANGAPUR (ASKA) /85 /2011	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :26/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-ABLAPL/9336/2026	STATE OF ODISHA BANITA PALTASINGH @ PALATASINGH VS	AKSHAYA KUMAR SUBUDHI VS	// CHANDAKA P.S. /153 /2026 ()	
308	D-ABLAPL/9337/2026	STATE OF ODISHA ANIL JENA VS	GIRIDHARI SINGH VS	// DHUSURI /117 /2026 ()	
309	D-ABLAPL/9339/2026	STATE OF ODISHA DIPU NAYAK VS	PRAMOD KUMAR JENA VS	// RAIBANIA /33 /2026 ()	
310	D-ABLAPL/9340/2026	STATE OF ODISHA DIPU NAYAK VS	PRAMOD KUMAR JENA VS	// RAIBANIA /32 /2026 ()	
311	D-ABLAPL/9344/2026	STATE OF ODISHA SANJAY KUMAR NAYAK @ KANHU CHARAN NAYAK @ KANHU BEHURAY VS	RAJAN BEHURAY VS	// / /0 ()	
312	D-ABLAPL/9345/2026	STATE OF ODISHA SANJAY KUMAR NAYAK @ KANHU CHARAN NAYAK @ KANHU BEHURAY VS	RAJAN BEHURAY VS	// / /0 ()	
313	D-ABLAPL/9348/2026	STATE OF ODISHA MANAS RANJAN BADHAI VS	BIJAYA KUMAR RAGADA VS	// / /0 ()	
314	D-ABLAPL/9352/2026	STATE OF ODISHA RAJKUMARI DEBI YADAB @ YADAV VS	SUBODH KUMAR MOHANTY VS	// BRAJARAJNAGAR /42 /2026 ()	
315	D-ABLAPL/9355/2026	STATE OF ODISHA SANJAYA PRUSTY @ SANJAY PRUSTY VS	KHAGESWAR BEHERA VS	// TALCHER TOWN /236 /2026 ()	
316	D-ABLAPL/9358/2026	STATE OF ODISHA JALADHAR SAMAL VS	ABHASH GARNAIK VS	// BHUBAN /128 /2026 ()	
317	D-ABLAPL/9359/2026	STATE OF ODISHA PRASANT BHATI VS	JNYANANANDA PANDA VS	// KOKSARA /103 /2021 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :26/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-ABLAPL/9360/2026	RANJIT KUMAR DAS VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHAWANIPATNA TOWN /444 /2023 () //	
319	D-ABLAPL/9362/2026	DURGA PRASAD MOHANTY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NARLA /72 /2026 () //	
320	D-ABLAPL/9364/2026	NIBAS MARTHA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	KHURDA MODEL /67 /2026 () //	AOR20220001736C202600050
321	D-ABLAPL/9367/2026	SARAT KUMAR PALEI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	ITAMATI /94 /2026 () //	
322	D-ABLAPL/9368/2026	MAHAMMED MUJIB KHAN @ FAZAL KHAN VS STATE OF ODISHA	PRASANTA KUMAR ROUSTRAY VS	JONK /56 /2026 () //	AOD20240000391C202600023
323	D-ABLAPL/9371/2026	MANORANJAN TRIPATHI @ TUNA VS STATE OF ODISHA	SASWATI SOUMYA SAHU VS	BRAHMAGIRI /135 /2026 () //	
324	D-ABLAPL/9376/2026	RITIK SAHU VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	BARPALLI /118 /2026 () //	
325	D-ABLAPL/9378/2026	SUNIL TURUK VS STATE OF ODISHA	SATYABRATA DASH VS	SUNABEDA /55 /2026 () //	
326	D-ABLAPL/9380/2026	PRAKASH PANDA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	KHURDA MODEL /67 /2026 () //	AOR20220001736C202600051
327	D-ABLAPL/9385/2026	RABINDRA KAR VS STATE OF ODISHA	NETRANANDA BISWAL VS	PARADEEP MODEL /35 /2025 () //	
328	D-ABLAPL/9388/2026	DIPAK KUMAR SENDEY VS STATE OF ODISHA	PURNA CHANDRA MOHARANA VS	PAHALA /25 /2026 () //	
329	D-ABLAPL/9399/2026	DURGA PRASAD SATAPATHY @ KANHA	DIBYA JYOTI SAHOO	KENDRAPARA SADAR /134 /2026	AOD20240000587C202600057

ORISSA HIGH COURT**FILING REPORT AS ON :26/03/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
330	D-ABLAPL/9401/2026	RUPESH KUMAR BEHERA	SATYABRATA DASH	SORO /254 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-ABLAPL/9407/2026	SOUMYA RANJAN BASTIA	ALOK KUMAR MOHAPATRA	BADAMBADI /132 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/9409/2026	CHANDAN KUMAR BEHERA	ALOK KUMAR MOHAPATRA	BADAMBADI /132 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/9410/2026	SAMBIT DAS	ALOK KUMAR MOHAPATRA	BADAMBADI /132 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/9411/2026	RAJESH CHANDRA PATI @ RAJESH PATI	ALOK KUMAR MOHAPATRA	BADAMBADI /132 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

MISC CASES FILED on :26/03/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CMPAT/25/2001 CMPAT/25/2001	ORISSA TEXTILE MILLS MP	AGA, RAMA CHANDRA MOHANTY	6/2026
2	D-CMPAT/25/2001 CMPAT/25/2001	ORISSA TEXTILE MILLS MP	AGA, RAMA CHANDRA MOHANTY	7/2026
3	D-CMPAT/25/2001 CMPAT/25/2001	ORISSA TEXTILE MILLS MP	AGA, RAMA CHANDRA MOHANTY	8/2026
4	D-MSA/2/2007 MSA/2/2007	NABA KISHORE PANDA MP	M/S.BIBHU PR.TRIPATHY, M/S.A.PATNAIK, S.PATNAIK, S.MOHAPATRA	34/2026
5	D-CMAPL/42177/2025 CMAPL/ /	RAJALAXMI KUNDA MP	BUDHIRAM DAS	72/2026
6	D-TRP(C)/13532/2026 TRP(C)/ /	JALLYPRIYA SETHI MP	SATABDI SAMANTRAY	100/2026
7	D-TRP(C)/13638/2026 TRP(C)/ /	SARITA DASH MP	BIJAYA KUMAR SAHOO	101/2026
8	D-LAA/13510/2026 LAA/ /	SHISHIR KUMAR NAYAK MP	BICHITRA NARAYANA SATAPATHY	101/2026
9	D-LAA/13511/2026 LAA/ /	SHISHIR KUMAR NAYAK MP	BICHITRA NARAYANA SATAPATHY	102/2026
10	D-RPFAM/13478/2026 RPFAM/ /	BIDHU BHUSAN BEHERA MP	MITHUN DAS	141/2026
11	D-RVWPET/13650/2026 RVWPET/ /	ODISHA PUBLIC SERVICE COMMISSION, MP	BIBHU CHRASAD TRIPATHY	141/2026
12	D-RVWPET/13661/2026 RVWPET/ /	ODISHA PUBLIC SERVICE COMMISSION, MP	ARUNACHAL BEHERA	142/2026
13	D-RPFAM/31950/2025 RPFAM/218/2025	ABHIJIT NAYAK MP	RABINDRA KUMAR PRUSTY	142/2026
14	D-MATA/33932/2024 MATA/327/2024	DEBASIS SAHOO MP	PRAVASHA PUJAREE PARIDA	196/2026
15	D-CONTC/4571/2023 CONTC/4571/2023	BIBHUTI BHUSAN RATH MP		205/2026
16	D-CONTC/1678/2021 CONTC/1678/2021	PANCHANAN ROUT MP		206/2026
17	D-CONTC/1678/2021 CONTC/1678/2021	PANCHANAN ROUT MP		207/2026
18	D-CONTC/1678/2021 CONTC/1678/2021	PANCHANAN ROUT MP		208/2026
19	D-CONTC/1678/2021 CONTC/1678/2021	PANCHANAN ROUT MP		209/2026
20	D-CONTC/35784/2024 CONTC/6228/2024	UDAYENDU MISHRA MP	M/S SASWATI MOHAPATRA , N.R.SAMAL	210/2026
21	D-CONTC/39931/2025 CONTC/4806/2025	AJIT PRASAD BHOI MP		211/2026
22	D-CONTC/9904/2025 CONTC/1232/2025	BHIKARI CHARAN SAMAL MP	SANJIB MOHANTY	212/2026
23	D-FAO/201/2026 FAO/ /	D.M.,ORIENTAL INSURANCE CO. LTD.,BAIPERSA MP	SR.SRINETA KUMAR MAHALI	288/2026
24	D-FAO/322/2018 FAO/322/2018	STATE OF ORISSA MP	SR.S.C.S AND ME	289/2026
25	D-FAO/47950/2024 FAO/532/2024	RAJANIKANTA PARMANIK MP		290/2026
26	D-FAO/507/2010	PRASANTA KU.DEY	M/S.ARUN KU.MISHRA	

	FAO/507/2010	MP		291/2026
27	D-FAO/13566/2026	MANAGING COMMITTEE OF DAMODARJERUBHATI KUMHAR, SWAZAR		
	FAO/ /	MP		292/2026
28	D-FAO/13571/2026	RAMESH CHANDRA BEHERA	SANGRAM JENA	
	FAO/ /	MP		293/2026
29	D-FAO/13573/2026	MANAGING COMMITTEE OF PANCHAYATI KUNAL KUMAR SWAIN		
	FAO/ /	MP		294/2026
30	D-FAO/13575/2026	HEMANTA KUMAR JENA	SANGRAM JENA	
	FAO/ /	MP		295/2026
31	D-FAO/13578/2026	MUKTESWAR ROU TRAY @ROUT	KUNAL KUMAR SWAIN	
	FAO/ /	MP		296/2026
32	D-FAO/13579/2026	ADITYA KUMAR PANDA	SANGRAM JENA	
	FAO/ /	MP		297/2026
33	D-FAO/13582/2026	DR. MANISHA BARDHAN	SANGRAM JENA	
	FAO/ /	MP		298/2026
34	D-FAO/13584/2026	RANJAYA KUMAR PATEL	SANGRAM JENA	
	FAO/ /	MP		299/2026
35	D-FAO/13587/2026	UDIT KUMAR PATEL	SANGRAM JENA	
	FAO/ /	MP		300/2026
36	D-FAO/13592/2026	AKSHAYA KUMAR SUTAR	SANGRAM JENA	
	FAO/ /	MP		301/2026
37	D-FAO/13597/2026	DILLIP KUMAR SATHUA	SANGRAM JENA	
	FAO/ /	MP		302/2026
38	D-FAO/13604/2026	DILLIP KUMAR BEHERA	SANGRAM JENA	
	FAO/ /	MP		303/2026
39	D-FAO/13601/2026	BIDYADHAR PRADHAN	DILLIP KUMAR MOHAPATRA	
	FAO/ /	MP		304/2026
40	D-FAO/493/2022	TRINATH CHARAN SWAIN		
	FAO/493/2022	MP		305/2026
41	D-FAO/13635/2026	RADHAMOHAN KHATUA	SAMEER KUMAR DAS	
	FAO/ /	MP		306/2026
42	D-FAO/13668/2026	PRAJNA NANDA SHAW	RUPESH KUMAR MOHANTY	
	FAO/ /	MP		307/2026
43	D-CRLREV/8595/2026	MANJULA MAJHI	SIDDHANT SARANGI	
	CRLREV/ /	MP		375/2026
44	D-CRLREV/8620/2026	HIMANSHU MOHAN DEO	JYOTIRMAYA SAHOO	
	CRLREV/ /	MP		376/2026
45	D-CRLREV/9405/2026	JIBAN KRUSHNA KARAN	PRAVASH CHANDRA JENA	
	CRLREV/ /	MP		377/2026
46	D-CRLREV/9405/2026	JIBAN KRUSHNA KARAN	PRAVASH CHANDRA JENA	
	CRLREV/ /	MP		378/2026
47	D-ABLAPL/2969/2026	SARBESWAR DAS		
	ABLAPL/1357/2026	MP		487/2026
48	D-ABLAPL/39774/2025	SUNIL KUMAR SAHA		
	ABLAPL/50/2026	MP		488/2026
49	D-ABLAPL/40095/2025	JAJATI KESHARI NATH @ LUCKY NATH	PRAFULLA KU. BISWAL	
	ABLAPL/338/2026	MP		489/2026
50	D-ABLAPL/5704/2026	ASIT KUMAR BISWAL	DIPAK KUMAR SETHY	
	ABLAPL/2446/2026	MP		490/2026
51	D-ABLAPL/778/2026	RAJIB LOCHAN BARIK @ RAJA BARIK		
	ABLAPL/430/2026	MP		491/2026
52	D-ABLAPL/7009/2026	GIRISH CHANDRA NAYAK	BHAGYASHREE BISWAL	
	ABLAPL/3153/2026	MP		492/2026
53	D-ABLAPL/30654/2025	JIBAN TARAI		
	ABLAPL/11881/2025	MP		493/2026
54	D-ABLAPL/9797/2020	BHOJRAJ SAHU		
	ABLAPL/9797/2020	MP		494/2026
55	D-ABLAPL/3445/2026	DILLIP @ DILLIP KUMAR BHUYAN		
	ABLAPL/1517/2026	MP		495/2026
56	D-ABLAPL/7052/2026	BICHITRANANDA SWAIN	SAMBIT BISWAL	
	ABLAPL/3011/2026	MP		496/2026
57	D-RSA/13660/2026	MOUSUMI BHOI @ PADHAN	PRASANTA KUMAR SATAPATHY	
	RSA/ /	MP		515/2026

58	D-RSA/13660/2026 RSA/ /	MOUSUMI BHOI @ PADHAN MP	PRASANTA KUMAR SATAPATHY	516/2026
59	D-CMP/13466/2026 CMP/ /	DR. NIHAR RANJAN MOHAPATRA MP	LALITENDU MISHRA	618/2026
60	D-CMP/13522/2026 CMP/ /	PRECISION FABRICATION MP	SRINIBASH SATAPATHY	619/2026
61	D-CMP/3442/2026 CMP/236/2026	TIRUPATI PANIGRAHI MP	ABHISHEK DASH, GAUTAM MUKHERJI,	620/2026
62	D-CMP/3431/2026 CMP/235/2026	TIRUPATI PANIGRAHI MP	Mr. GAUTAM MUKHERJI, ABHISHEK DASH	621/2026
63	D-CMP/50014/2025 CMP/1940/2025	SMRUTI RANJAN MOHANTY MP	ARYA TRIPATHY	622/2026
64	D-CMP/13626/2026 CMP/ /	SEEMA RANI ROUT MP	SUNIL KUMAR PANDA	623/2026
65	D-CMP/13633/2026 CMP/ /	NARAYAN TRIPATHY MP	JYOTI RANJAN DEO	624/2026
66	D-MACA/13442/2026 MACA/ /	D.M., ORIENTAL INSURANCE CO. LTD., BHUBANESHWAR MP	PRASANTA KUMAR MAHALI	738/2026
67	D-MACA/13442/2026 MACA/ /	D.M., ORIENTAL INSURANCE CO. LTD., BHUBANESHWAR MP	PRASANTA KUMAR MAHALI	739/2026
68	D-MACA/45475/2025 MACA/ /	MANAGER, SHRIRAM GENERAL INSURANCE CO. LTD., BHUBANESHWAR MP	GIRI, PRASAD, MADAN MOHANTY	740/2026
69	D-MACA/13516/2026 MACA/ /	D.M., ORIENTAL INSURANCE CO.LTD., GANAPATI MP	PRASANTA KUMAR MAHALI	741/2026
70	D-MACA/13516/2026 MACA/ /	D.M., ORIENTAL INSURANCE CO.LTD., GANAPATI MP	PRASANTA KUMAR MAHALI	742/2026
71	D-MACA/13516/2026 MACA/ /	D.M., ORIENTAL INSURANCE CO.LTD., GANAPATI MP	PRASANTA KUMAR MAHALI	743/2026
72	D-MACA/13529/2026 MACA/ /	R.M., NEW INDIA ASSURANCE CO.LTD., BBSR MP	AN BEHARI DAS	744/2026
73	D-MACA/13549/2026 MACA/ /	MAGMA HDI GENERAL INSURANCE COMPANY LTD. MP	AMULATI KHAN	745/2026
74	D-MACA/6604/2026 MACA/ /	D.M., THE L AND T GENERAL INSURANCE CO. LTD., BHUBANESHWAR MP	AMITAL BHAN	746/2026
75	D-MACA/13620/2026 MACA/ /	ORIENTAL INSURANCE CO.LTD., BBSR MP	RIMJHIMBALA PATI	747/2026
76	D-CRLMC/9317/2026 CRLMC/ /	BISWANATH PATRA @ PATRO MP	RATIKANTA MOHAPATRA	854/2026
77	D-CRLMC/7090/2026 CRLMC/ /	SIMANCHAL PAGAKU @ POGAKU MP	RAKESH KUMAR DAS	855/2026
78	D-CRLMC/9322/2026 CRLMC/ /	SAROJ @ SAROJ RANJAN DAS MP	PRIYA RANJAN SINGH	856/2026
79	D-CRLMC/7287/2026 CRLMC/864/2026	SANJAY KUMAR BISOI MP	JAYAKRISHNA MOHAPATRA	857/2026
80	D-CRLMC/7285/2026 CRLMC/889/2026	SANJAY KUMAR BISOI MP	JAYAKRISHNA MOHAPATRA	858/2026
81	D-CRLMC/5323/2026 CRLMC/650/2026	PRASANA KUMAR JENA@PRASANNA KULLEN MP	LALITENDU BHUYAN	859/2026
82	D-CRLMC/9382/2026 CRLMC/ /	BRAJA MOHAN MISHRA MP	SATYA SMRUTI MOHANTY	860/2026
83	D-CRLMC/9394/2026 CRLMC/ /	DASHI NANDI BALI MP	SUBHRANSU BHUSAN MOHANTY	861/2026
84	D-CRLMC/9402/2026 CRLMC/ /	MANGULU JANI MP	SUBHRANSU BHUSAN MOHANTY	862/2026
85	D-CRLMC/33371/2025 CRLMC/4624/2025	SANISCHAR MALLIK MP		863/2026
86	D-CRLA/5725/2026 CRLA/232/2026	ABANI KUMAR GIRI MP	ARUN KUMAR NAYAK	880/2026
87	D-CRLA/14665/2024 CRLA/498/2024	SANTOSH SINGH MP	AMULYA RATNA PANDA	881/2026
88	D-CRLA/14656/2024 CRLA/505/2024	RAMANAND CHOWDHURY MP	AMULYA RATNA PANDA	882/2026
89	D-CRLA/996/2022	TUTU GUNI	BIKASH CHANDRA PARIJA, RAMESH CHANDRA MAHARANA, A.K.M	

	CRLA/996/2022	MP		883/2026
90	D-CRLA/6023/2026	SIMADRI NAYAK	MR. SUSANTA KUMAR DASH PRABIN DAS	
	CRLA/233/2026	MP		884/2026
91	D-CRLA/9366/2026	BANKA NAYAK	AMLAN SHAKTI PAUL	
	CRLA/ /	MP		885/2026
92	D-CRLA/9366/2026	BANKA NAYAK	AMLAN SHAKTI PAUL	
	CRLA/ /	MP		886/2026
93	D-CRLA/9397/2026	PRAKASH KHATUA	BISWABHUSAN DAS	
	CRLA/ /	MP		887/2026
94	D-CRLA/9397/2026	PRAKASH KHATUA	BISWABHUSAN DAS	
	CRLA/ /	MP		888/2026
95	D-CRLA/9404/2026	SRINIBASH MOHARANA	SANDIPANI NAYAK	
	CRLA/ /	MP		889/2026
96	D-CRLA/9414/2026	ARUN KALET	SUSHANTA HARICHANDAN	
	CRLA/ /	MP		890/2026
97	D-CRLA/9414/2026	ARUN KALET	SUSHANTA HARICHANDAN	
	CRLA/ /	MP		891/2026
98	D-WA/13471/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A	
	WA/ /	MP		1298/2026
99	D-WA/13471/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A	
	WA/ /	MP		1299/2026
100	D-WA/13472/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A	
	WA/ /	MP		1300/2026
101	D-WA/13472/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A	
	WA/ /	MP		1301/2026
102	D-WA/13473/2026	STATE OF ODISHA	SASWAT DAS, A.G.A	
	WA/ /	MP		1302/2026
103	D-WA/13473/2026	STATE OF ODISHA	SASWAT DAS, A.G.A	
	WA/ /	MP		1303/2026
104	D-WA/13408/2026	STATE OF ODISHA	DEBASHIS TRIPATHY, A.G.A	
	WA/ /	MP		1304/2026
105	D-WA/13408/2026	STATE OF ODISHA	DEBASHIS TRIPATHY, A.G.A	
	WA/ /	MP		1305/2026
106	D-WA/13409/2026	STATE OF ODISHA	AISHWARYA DASH, A.S.C	
	WA/ /	MP		1306/2026
107	D-WA/13409/2026	STATE OF ODISHA	AISHWARYA DASH, A.S.C	
	WA/ /	MP		1307/2026
108	D-WA/7909/2026	JAYARAM BEHERA	DILLIP KUMAR MOHAPATRA	
	WA/ /	MP		1308/2026
109	D-WA/13513/2026	STATE OF ODISHA	AISHWARYA DASH, A.S.C	
	WA/ /	MP		1309/2026
110	D-WA/13513/2026	STATE OF ODISHA	AISHWARYA DASH, A.S.C	
	WA/ /	MP		1310/2026
111	D-WA/13514/2026	STATE OF ODISHA	AISHWARYA DASH, A.S.C	
	WA/ /	MP		1311/2026
112	D-WA/40/2021	STATE OF ODISHA	ADDL. GOVT. ADVOCATE	
	WA/40/2021	MP		1312/2026
113	D-WA/13514/2026	STATE OF ODISHA	AISHWARYA DASH, A.S.C	
	WA/ /	MP		1313/2026
114	D-WA/13662/2026	SUBHASHREE DAS @ MOHANTY	BYOMAKESH TRIPATHY	
	WA/ /	MP		1314/2026
115	D-WP(C)/13468/2026	INDIANO SPL PRIVATE LIMITED	ABHISHEK DASH	
	WP(C)/ /	MP		5879/2026
116	D-WP(C)/13469/2026	ANGALO GRAM PANCHAYAT, JAJPUR	ANUPAM RATH	
	WP(C)/ /	MP		5880/2026
117	D-WP(C)/13470/2026	M/S HINDUSTAN PACKAGING, BALASORE SATYAJIT MOHAPATRA (2)		
	WP(C)/9597/2026	MP		5881/2026
118	D-WP(C)/13474/2026	DIPAK KUMAR SAMAL	BIRAJA PRASANNA DAS	
	WP(C)/9664/2026	MP		5882/2026
119	D-WP(C)/13476/2026	INDU DEVI	AMITABH NAIK	
	WP(C)/ /	MP		5883/2026
120	D-WP(C)/13477/2026	DALJEET @ DAQLIJIT SINGH	DIBYA JYOTI SAHOO	
	WP(C)/ /	MP		5884/2026

121	D-WP(C)/13479/2026 WP(C)/ /	ARUN KUMAR MUDULI MP	DIBYAJYOTI SAHOO	5885/2026
122	D-WP(C)/13484/2026 WP(C)/ /	NIRANJAN KUARNR @ KUAR MP	DIBYAJYOTI SAHOO	5886/2026
123	D-WP(C)/13486/2026 WP(C)/ /	VISHAL KUMAR SAW@ BISHAL KUMAR MP	DIBYAJYOTI SAHOO	5887/2026
124	D-WP(C)/13488/2026 WP(C)/ /	GOVINDA KUMAR @ GOBINDA MUNDRA MP	GOVINDA KUMAR MUNDRA	5888/2026
125	D-WP(C)/13493/2026 WP(C)/ /	BRAJAMOHAN SINGH MP	DIBYAJYOTI SAHOO	5889/2026
126	D-WP(C)/13495/2026 WP(C)/ /	AJAY KUMAR RAI@AJAY RAY@ RAI MP	DIBYAJYOTI SAHOO	5890/2026
127	D-WP(C)/13496/2026 WP(C)/ /	GEETA ROHERA MP	DEEPAK RANJAN SUNDARAY	5891/2026
128	D-WP(C)/13497/2026 WP(C)/ /	SUNDAR KUMAR AGRAHARI@SUNDAR MP	DIBYAJYOTI SAHOO	5892/2026
129	D-WP(C)/13498/2026 WP(C)/ /	MD.ALI@MD.ALLI MP	DIBYAJYOTI SAHOO	5893/2026
130	D-WP(C)/13501/2026 WP(C)/ /	AKASH BEHERA MP	DIBYAJYOTI SAHOO	5894/2026
131	D-WP(C)/892/2026 WP(C)/1472/2026	CAPITAL ACADEMY OF NURSING, KHORDA MP	DEBBI NARAYAN MOHANTY	5895/2026
132	D-WP(C)/13505/2026 WP(C)/ /	MD.USMAN MP	DIBYAJYOTI SAHOO	5896/2026
133	D-WP(C)/13509/2026 WP(C)/ /	RAVI KUMAR GUPTA@RAVIS KUMAR GUPTA MP	DIBYAJYOTI SAHOO	5897/2026
134	D-WP(C)/49810/2024 WP(C)/30191/2024	RUCHISMITA SWAIN MP		5898/2026
135	D-WP(C)/43123/2024 WP(C)/25600/2024	OMM JAY JAGANNATH SELF HELP GROUP MP	KRISHNA KUMAR NAYAK	5899/2026
136	D-WP(C)/33138/2023 WP(C)/33138/2023	M/S NARBHERAM POWER AND STEEL PVT MP	DILIP KOLKATA SHRA	5900/2026
137	D-WP(C)/33138/2023 WP(C)/33138/2023	M/S NARBHERAM POWER AND STEEL PVT MP	DILIP KOLKATA SHRA	5901/2026
138	D-WP(C)/13515/2026 WP(C)/ /	M/S HINDUSTAN PACKAGING, BALASORE MP	SATYAJIT MOHAPATRA (2)	5902/2026
139	D-WP(C)/13517/2026 WP(C)/ /	NALINIKANTA MOHANTY MP	SAIBRATA RATH	5903/2026
140	D-WP(C)/13518/2026 WP(C)/ /	PRADEEP KUMAR AGRAWAL MP	SAIBRATA RATH	5904/2026
141	D-WP(C)/13521/2026 WP(C)/ /	SAROJ BHAGWATI, LLP, JHARKHAND MP	SOUBHAGYA SUNDAR DAS	5905/2026
142	D-WP(C)/13523/2026 WP(C)/ /	ANIRUDHA PARIDA MP	GANESWAR BEHERA	5906/2026
143	D-WP(C)/13526/2026 WP(C)/ /	SARBESWAR SAMAL MP	BHAWANI SANKAR PANIGRAHI	5907/2026
144	D-WP(C)/13528/2026 WP(C)/ /	SUBRAT KUMAR JENA MP	SHASHI BHUSAN JENA	5908/2026
145	D-WP(C)/13530/2026 WP(C)/ /	BHARAT BHUSAN SATPATHY MP	SHASHI BHUSAN JENA	5909/2026
146	D-WP(C)/13531/2026 WP(C)/ /	JIBAN KUMAR BEHERA MP	DR. SUJATA DASH	5910/2026
147	D-WP(C)/3650/2026 WP(C)/3559/2026	GIRISH RAJ ROUT MP	KRISHNA CHANDRA SAHU	5911/2026
148	D-WP(C)/23456/2025 WP(C)/16578/2025	SANTOSH KUMAR ROUSTRAY MP	LALIT KUMAR MAHARANA	5912/2026
149	D-WP(C)/13538/2026 WP(C)/ /	BHAGABAN MAJHI MP	SURYANSHI SRIVASTAVA	5913/2026
150	D-WP(C)/7848/2023 WP(C)/7848/2023	PURNA CHANDRA SAHU MP	BABITA KUMARI PATTANAIK	5914/2026
151	D-WP(C)/13535/2026 WP(C)/ /	PRIYABRATA PRADHAN MP	ASUTOSH ROUT	5915/2026
152	D-WP(C)/24101/2025	KAILASH KUMAR MAJHI	BAIDHAR SAHOO	

	WP(C)/17027/2025	MP		5916/2026
153	D-WP(C)/13558/2026 WP(C)/ /	ROHIDAS MAHANTA@ROHIDAS MAHANTA	ASHUTOSH MOHANTA	
		MP		5917/2026
154	D-WP(C)/13555/2026 WP(C)/ /	NIHAR RANJAN RANASINGH	MANOJA KUMAR KHUNTIA	
		MP		5918/2026
155	D-WP(C)/39763/2023 WP(C)/39763/2023	AJIT KUMAR DAS	BIBEKANANDA BHUYAN	
		MP		5919/2026
156	D-WP(C)/9884/2026 WP(C)/7618/2026	TRIVENI INSTITUTE OF PHARMACEUTICALS	LAKSHMI KUMAR SHANU, RAYAGADA	
		MP		5920/2026
157	D-WP(C)/13565/2026 WP(C)/ /	M/S. LNAR ASSOCIATES PRIVATE LIMITED	BHUBANESWAR	
		MP		5921/2026
158	D-WP(C)/13547/2026 WP(C)/ /	M/S VA TECH WABAG LIMITED	PRASHANTA KUMAR NAYAK	
		MP		5922/2026
159	D-WP(C)/13569/2026 WP(C)/ /	RAJASIS SAHOO	DAYANIDHI MOHANTY	
		MP		5923/2026
160	D-WP(C)/33499/2025 WP(C)/23435/2025	BASANTI MOHANTY		
		MP		5924/2026
161	D-WP(C)/13577/2026 WP(C)/ /	RAMAMANI STONE PRODUCT	ARYA TRIPATHY	
		MP		5925/2026
162	D-WP(C)/13586/2026 WP(C)/ /	PRANATI DAS	DILLIP KUMAR MOHANTY	
		MP		5926/2026
163	D-WP(C)/13589/2026 WP(C)/ /	SUNIL KUMAR NAYAK	SUDHIR KUMAR PATRA	
		MP		5927/2026
164	D-WP(C)/2211/2026 WP(C)/2392/2026	MADANCHAN SATNAMI	BAIJAYANTI PANDA	
		MP		5928/2026
165	D-WP(C)/13593/2026 WP(C)/ /	JHARANA MOHANTA	DILLIP KUMAR MOHANTY	
		MP		5929/2026
166	D-WP(C)/13599/2026 WP(C)/ /	RABINDRA KUMAR SWAIN	DILLIP KUMAR MOHANTY	
		MP		5930/2026
167	D-WP(C)/13600/2026 WP(C)/ /	NALINI PRAVA KUND	MANOJ KUMAR PANDA	
		MP		5931/2026
168	D-WP(C)/4675/2023 WP(C)/4675/2023	NABA KISHORE MALLIK	SASWATI MOHAPATRA	
		MP		5932/2026
169	D-WP(C)/13605/2026 WP(C)/ /	LAXMI NARAYAN HOTA	DILLIP KUMAR MOHANTY	
		MP		5933/2026
170	D-WP(C)/13607/2026 WP(C)/ /	NCC LTD, NCC HOUSE, MADHAPUR, HYDRABAD	SRINIVAS SUDHAKAR RAO	
		MP		5934/2026
171	D-WP(C)/13391/2023 WP(C)/13391/2023	BIBHUTI BHUSAN MOHARANA	MANMAYA KUMAR DASH	
		MP		5935/2026
172	D-WP(C)/13608/2026 WP(C)/ /	P.V.NABA KIRAN	DILLIP KUMAR MOHANTY	
		MP		5936/2026
173	D-WP(C)/13613/2026 WP(C)/ /	KASI PRASAD NAYAK	DILLIP KUMAR MOHANTY	
		MP		5937/2026
174	D-WP(C)/3979/2015 WP(C)/3979/2015	E.VENKAT RAO	Swoyam Prabhu Jena	
		MP		5938/2026
175	D-WP(C)/13610/2026 WP(C)/ /	JAGAN BEHERA	LAXMINARAYAN RAYATSINGH	
		MP		5939/2026
176	D-WP(C)/13630/2026 WP(C)/ /	PRAMOD NAIK	JAJATI KISHORE MOHANTY	
		MP		5940/2026
177	D-WP(C)/13636/2026 WP(C)/ /	JYOTIRANI MOHAPATRA	JAJATI KISHORE MOHANTY	
		MP		5941/2026
178	D-WP(C)/13637/2026 WP(C)/ /	JAMBESWAR ROUT	JAJATI KISHORE MOHANTY	
		MP		5942/2026
179	D-WP(C)/13619/2026 WP(C)/ /	SUSANTA KUMAR SAHOO	ANJAN KUMAR BISWAL	
		MP		5943/2026
180	D-WP(C)/28630/2024 WP(C)/16228/2024	WINE COMPLEX (PROPERTY FIRM), B-16, ROURKELA		
		MP		5944/2026
181	D-WP(C)/13639/2026 WP(C)/ /	NIRUPAMA MOHANTA	BIBHUTI BHUSAN SWAIN	
		MP		5945/2026
182	D-WP(C)/13641/2026 WP(C)/ /	BABAJI @ HARIHAR DAS	JAJATI KISHORE MOHANTY	
		MP		5946/2026
183	D-WP(C)/13640/2026 WP(C)/ /	M/S. ORISSA CARBON BRUSHES, JAGATPUR, CUTTACK	SUKRAN BHUYAN	
		MP		5947/2026

184	D-WP(C)/2313/2026 WP(C)/2764/2026	TAPAN CHANDRA NAIK MP	SOURAV SUMAN BHUYAN	5948/2026
185	D-WP(C)/13646/2026 WP(C)/ /	M/S BHUSHAN POWER AND STEEL LTD., MP	NEWDEHATRA	5949/2026
186	D-WP(C)/13644/2026 WP(C)/ /	SUBHANKAR SAHU MP	DEBABRATA DAS	5950/2026
187	D-WP(C)/13647/2026 WP(C)/ /	JOGESWAR GIRI MP	DEBABRATA DAS	5951/2026
188	D-WP(C)/13648/2026 WP(C)/ /	PARTHA MAHALIK MP	DEBABRATA DAS	5952/2026
189	D-WP(C)/13649/2026 WP(C)/ /	BADAL BASKEY MP	DEBABRATA DAS	5953/2026
190	D-WP(C)/2794/2024 WP(C)/1604/2024	HAREKRUSHNA MOHARANA MP		5954/2026
191	D-WP(C)/13653/2026 WP(C)/ /	HAREKRUSHNA DAS MP	DEBABRATA DAS	5955/2026
192	D-WP(C)/13655/2026 WP(C)/ /	SONU SUNA MP	PRASANTA KUMAR SATAPATHY	5956/2026
193	D-WP(C)/13656/2026 WP(C)/ /	ANKITA NAYAK MP	DEBABRATA DAS	5957/2026
194	D-WP(C)/13651/2026 WP(C)/ /	DIBYA RANJAN MALLICK MP	SASANKA SEKHAR PAIKRAY	5958/2026
195	D-WP(C)/13665/2026 WP(C)/ /	SAMIR RANJAN SAHOO MP	ASHOK KUMAR SARANGI	5959/2026
196	D-WP(C)/13667/2026 WP(C)/ /	BAPI KUMAR SAHOO MP	MANAS CHANDRA JENA	5960/2026
197	D-WP(C)/13652/2026 WP(C)/ /	SRIMANT BARIK MP	SASANKA SEKHAR PAIKRAY	5961/2026
198	D-WP(C)/13669/2026 WP(C)/ /	SMRUTIRANJAN BEHERA MP	MANAS CHANDRA JENA	5962/2026
199	D-WP(C)/13658/2026 WP(C)/ /	SAMBIT KUMAR SAHOO MP	SASANKA SEKHAR PAIKRAY	5963/2026